

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 171 of 2015 & IA No. 281 of 2015
&
Appeal No. 128 of 2015 & IA Nos. 203, 204 of 2015

Dated: 28th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL No. 171 of 2015 & IA No. 281 of 2015

In the matter of:-

M/s Spectrum Power Generation Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Nagar

Counsel for the Respondent(s) : Ms. Suchi Singh for R-4

Mr. Shubham Arya for R-2

Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R.1

Appeal No. 128 of 2015 & IA Nos. 203, 204 of 2015

Samalkot Power Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Shally Bhasin
Ms. Sadapurna Mukherjee

Counsel for the Respondent(s) : Ms. Shuchi Singh for R.3

Mr. Shubham Arya for R.2

ORDER

Rejoinder is being filed today. Pleadings are complete.

List the matter for hearing on **29.03.2016.**

(I.J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson